GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF LAND RESOURCES

LOK SABHA UNSTARRED QUESTION NO.1581 TO BE ANSWERED ON 09.03.2017

NLRMP

1581. SHRI NALIN KUMAR KATEEL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that Land being the costliest asset is at the epicenter of land fights, property crimes and frauds and if so, the details thereof;
- (b) whether the Government has sponsored the National Land Records Modernisation Programme (NLRMP) to tackle the recurring problems owing to inadequate land records system and if so, the details thereof;
- (c) whether the said programme is to be completed all over the country by 2017 at the close of the 12th Plan;
- (d) if so, the details of the present status of implementation along with the amount spent to implement the said programme till date; and
- (e) whether the Government has achieved its objective through the implementation of the programme and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV):

(a) to (e): As per Entry 18 and Entry 45 of List II (State List) of the Seventh Schedule of the Constitution, the subject of 'Land' and its management falls in the jurisdiction of States.

National Land Records Modernization Programme (NLRMP) was approved from 2008-09 upto the end of the 12th Plan Period (2016-17).

NLRMP has been revamped under Digital India initiative as Digital India Land Records Modernization Programme (DILRMP), as a Central Sector Scheme with 100% Central grant with effect from 01st April 2016.

Under the DILRMP the following activities are *inter alia* being undertaken:

- (i): computerization of records of rights (textual);
- (ii): digitization of cadastral maps (spatial);
- (iii): integration of records of rights and cadastral maps (i.e. integration of textual and spatial data);
- (iv): computerization of registration;
- (v): integration of registration with land records (i.e. integration of the two processes of registration and updation of land records).

So far one or more components have been sanctioned under DILRMP in 457 districts.

From 2008-09 to 2016-17 (upto 20-02-2017) an amount of Rs. 1297.75 crore has been released.

The proposed budgetary allocation (proposed BE) for 2017-18 is Rs. 150 crore.

DILRMP envisages to assist the States to evolve an appropriate integrated land information management system that would *inter alia* improve real-time information on land, benefit landholders and cultivators, help in optimizing use of land resources and assist in policy / planning.
